

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 17

C.P. (IB)/1031(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Beyond360 Publicity LLP**

Vs

Reliance Retail Limited

For OC : Adv. Yahya Batatawala a/w Adv. Sunil Sharma

For CD : Adv. Aditya Swarup a/w Adv. Madhu Gadodia, Adv. Aditya Ajgaonkar, Adv. Anisha Nair i/b Nail Nail & Co.

Section 9 of IBC

ORDER

1. Heard both the Counsel for OC and CD.
2. Counsel for OC has not suggested any name of IRP. In the event of admission, an IRP will be appointed from the Panel of IBBI.
3. If parties so desire, they may file written submissions not more than three pages within five days. **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)